(SHRI YOGENDRA MAKWANA) - (a) NSr

- (b) and (c) No, Sir. Pig iron is supplied to consumers iri accordance with the 'distribution guidelines laid down by the Joint Plant Committee. No allotment is' done by the plants themselves,
- (d) and .(e). There is no system of monthly allotment of pig iron to any unit. Under the present guidelines, supplies are made to individual units prorated to their entitlement which is worked out on the basis of past three! years offtake subject to the party register-" ing it_s demand. TThe intention is to ensure eqtftable distribution to the extent possible. The-company was offered 200 tonnes of pig iron' in 1987-88. However, they paid for and lifted only, 150 tonnes.

To the extent where the demand of the customer exceeds their allocation, they are permitted to import the material.

Decline in production of pepper, ginger etc.

- 1115. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the pro-, duction of pepper, ginger, turmeric, chillies declined between 1985-86 and 1986-. 87;
 - (b) if so, what are the reasons therefor;
- (c) whether it is a fact that India's productivity of pepper was 273 Kg. compared to 1605 Ker. a hectare in Brazil and 3173 in Malasiya where similar agroclimatic conditions prevail;
- (i) if sc, what tire th; ie:isocs therefor and the steps taken by Government to introduce better agro-techniques; • and
- (e) the area in hectares of pepper gar dens in the Country and the area already

taken up for rejuvenation?

THE MINISTER OF STATE IN THE DEPARTMENT' OF AGRICULTURE'

- AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM* LAL YADAV): (a) Yes, Sir.
- (b) The reasons' for lower production are, generally the adverse weather conditions, low productivity in case of* pepper, decrease in area in case' of ginger, chillies and turmeric.
- (c) Productivity of pepper in India is low compared to other countries.
- (d) The reasons for low productivity of pepper in india are.:
 - (i) High percentage of unproductive-and. senile vines;
 - (ii) Cultivation of pool yielding va,-rieties:-
 - (iii) Non-adoption of recommended agronomic practices; and-
 - (iv) Incidence of pest and diseases.

The steps taken by the Government to introduce better agro-techniques include production and distribution of pepper rooted cutting of high yielding varieties, distribution of input minikits to small and marginal farmers, distribution of sprayers at subsidised rate, laving out and maintenance of pepper demonstration plots-and rehabilitation of existing pepper gardens.

(e)'The total area under pepper in the country was 1.37 lakh hectares in 1986-87. It is proposed to rejuvenate 1500 ha. of pepper gardens in the VIIth Five Year Plan.

Sugarcane Price

- 1116. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether sugarcane prices have been recently announced for the period January-December. 1988:
- (b) whether the Sugarcane Board has taken into consideration the expenses incurred iri the transportation of sugarcane

from fields to sugar. factories while fixing one aegarrcane prices; and

(r) if so, what are-the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OP FOOD AND CIVIL .SUPPLIES (SHRI D. L. BAITHA): (a) Statutory minimum price of sugarcane payable by sugar factories is fixed by the Government on sugar-year basis, i.e. October to September. The price is an-nouiiced a year in advance. Thus the minimum price for 1988-89 season (October 1988 to September 1989) was announced by Government at Rs. 19.00 per quintal, linked to a recovery oj 8.5 • per cent, with proportionate premium for higher recoveries.

(b) and (c). There is no Sugarcane Board at the Centre: The Central Government fixes the. statutory minimum price of gugarcane payable by the Migar factories under the provisions of the Sugarcane (Control) Order, 1966. The price is fixed after consultation, among others, with the Commission for Agricultural Costs and Prices. In recommending the price policy, the Commission for Agricultural Costs and Prices takes into ac- . couunt, among other factors, the cost of transportation of sugarcane to the factory gate|purehase centre. For 1988-89 the Commission recommended a price if Rs. 19.00 per quintal linked to 8.5 per cent recovery and the same was accepted by the Government.

-Allotment oi -OG Flats in -Zafrabad

- 1117. SHRI JERLIE E. TARIANG: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 2544 given in the . Rajya Sabha, on- the 18th,, Match,. J9«8 and state:
- (a) what are the reasons for issuing only .132-possession letters of L.I.G, flats, out ,of the 256 flats in Zafrabad, so far;
- (b) whether it is a fact that the draw of (ihese flatas was wrongly held in March, 1986 when the flats- were not aerially completed, if so, what are the reasons

- (c) what is the number of allottees who made cash down payments in November-December, 1986 but" did not take pres sion the to non-completions of flats and are provison of services,likewater and in these this and by,when do-ernment propse to pay interest at the. rule of. 7 per cent on their deposits to-such allottees; and
- (d) what are the reasons for delay in making payment of "interest to these al-, lottees?"

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (a). The. information is "being col-lected and will be laid on the Table of the Sabha.

Housing Schemes for slum dwellers in Delhi

- 1118. SHRIMATI SUDHA VIJAY JOSHI. Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether any survey has been made of the slum areas in Delhi and the numbtr of people living in sucn slums;
- (b) and (c) Following Schemes havedrawn up to proivde suitable housing fot these slum dwellers; and
- (c) if so, the details thereof and by when they are expected to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH),: (a) However, at the beginning of the 7th Five Year Plan (1985-90) about 18 lakhs estimated people were living in the; Notified slums,

- (b) and (c). Following Schemes nave been are being undertaken by PDA, (slum)
 - (i) Scheme relating to Residential Flats Registration Scheme floated in December, 1985 te January, 1986 About 27000 persons get themselves registered under the Scheme. 3000 flats are near-ing completion and will be .ariotte^-tothe registrants in the near future